

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Neptune Ventures And Developers Private Limited Date of Commencement of Liquidation: 08-10-2025; List of Stakeholders as on Date: 29-01-2026; Name of IP: Mr. Sachin Shrinivas Bhattad; Process Number: 2; Last 5 digit of registration number: 11159

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1660254		1660254				NA
2	Liquidation costs incurred till date		6111851		6111851				NA
3	Secured financial creditors	3	10520618280	3	8760599004			1760019276	Annexure 3
4	Unsecured financial creditors	3	683069461	2	181296404		501773057		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	48	24951382	48	21901584	0	3049797		Annexure 6
7	Operational creditors (Government Dues)	5	784501244	5	662313472	0	122187772		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	15	299271750	11	26502150	0	272769600		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	35057128	1	5779125	0	29278003		Annexure 9
Total		75	12355241350	70	9666163844	0	929058229	1760019276	